

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/2213 & 2214/2009 - EX[DB] WITH E/M/855/10, E/COD/150-51/09-EX Date **21/02/2011**

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S TELECOM FACTORY
CHIEF GENERAL MANAGER, UNIT OF BSNL,
WRIGHT TOWN, JABALPUR.
482002

M/S TELECOM FACTORY
C.C.E BHOPAL

STAY ORDER NO.267-268/2011-EX
MISC ORDER NO.138-140/2011-EX

Appellant
Vs
Respondent

EX[DB] dated 11-2-11

I am directed to transmit herewith a certified copy of **Final order No. 191-192/ 2011**
passed by the Tribunal under **Section 35-C(1) of Central Excises Act, 1944**


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent
C.C.E BHOPAL
HOSHANGABAD ROAD, 48,
ADMINISTRATIVE AREA, AREA
HILLS, BHOPAL (M.P.) 462011
2. Adv. / Consult

NONE

3. C.D.R
4. Bar association, CESTAT, New Delhi
5. Director Publications, Customs, Excise, I.P. Estate, New Delhi
6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -
7. Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17
8. M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017
9. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005
10. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15
11. LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)
12. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road, Vasant Kunj, New Delhi - 110070
13. Office Copy
14. Guard file
15. HON, BLE PRESIDENT,


Assistant Registrar
(Excise Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
West Block No.2, R. K. Puram, New Delhi.
Court No. 1

Date of hearing/decision: 11.02.2011

**Excise Misc. Applications No. 855/⁶COD Applications No. 150-151 of
2009, Excise Stay Nos. 2294 & 2295 of 2009 in
Excise Appeal Nos. 2213 & 2214 of 2009**

M/s Telecom Factory

Appellants

Vs.

CCE, Bhopal

Respondent

Appearance:

None. Request for withdrawal.

Rep. by Sh. Nitin Anand, DR for the respondent.

Coram: Hon'ble Sh. Justice R.M.S. Khandeparkar, President

Hon'ble Sh. Rakesh Kumar, Member (Technical)

STAY Oral Order No. 267-268 / 11-EX

MISC ORAL ORDER NO. 138-140 / 11-EX

FINAL Stay Order No. 191-192 / 11-EX

Per: Shri Justice R.M.S. Khandeparkar:

In view of application dated 08.11.2010 on behalf of the appellants, appeals stand withdrawn and accordingly stand disposed of. Consequently, miscellaneous applications in the appeals also stand disposed of.

(Justice R.M.S. Khandeparkar)
President

(Rakesh Kumar)
Member (Technical)

Pant